

**Central Administrative Tribunal
Ernakulam Bench**

OA No.180/00858/2019

Friday, this the 20th day of December, 2019.

CORAM

**Hon'ble Mr.E.K.Bharat Bhushan, Administrative Member
Hon'ble Mr.Ashish Kalia, Judicial Member**

Mukesh Kumar Meena, aged 38 years,
S/o Moolchand Meena,
Senior Technician/C&W/Mangalore Junction,
Southern Railway, Palghat Division
Permanent Address: Lotwara Village, Baswa Tehsil,
Dausa District, Rajasthan-575 007.

Applicant

(Advocate: Mr. T.C.Govindaswamy)

versus

1. Union of India represented by
the General Manager, Southern Railway,
Headquarters Office, Park Town P.O.,
Chennai-600 003.
2. The General Manager, North Western Railway,
Headquarters Office, New Jawahar Circle,
Jaipur-302 017.
3. The Divisional Railway Manager,
Southern Railway, Palakkad Division,
Palakkad-678 010.
4. The Senior Divisional Mechanical Engineer,
Southern Railway, Palghat Division,
Palghat-678 010.
5. The Divisional Railway Manager,
North Western Railway, Jaipur Division,
Jaipur-302 006.

Respondents

(Advocate: Mr.C.B.Sreekumar)

The OA having been heard on 20th December, 2019, this Tribunal delivered the following order on the same day:

O R D E R (oral)**By E.K.Bharat Bhushan, Administrative Member**

Today when the matter was taken up, learned counsel representing the Railways submitted a copy of the communication he has received from the Personnel Department of the Divisional Office, Palakkad which states as follows:

"The Administration has decided to relieve all the applicants. They will be relieved from this Division after getting clearance from Vigilance Department before 20th of January, 2020.

Therefore, the Hon'ble Tribunal may please be apprised of the same duly seeking a month time to complete the procedure. "

2. On the basis of the communication presented before this Tribunal today, we close the OA, noting that the process of relief of the applicant should be completed by 31st January, 2020.

(Ashish Kalia)
Judicial Member

(E.K.Bharat Bhushan)
Administrative Member

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Annexures filed by the applicant:

Annexure A1: Copy of the order bearing No.E/C&W/1140/Vol.4 dated 3.4.2019 issued by Divisional Railway Manager, Jaipur Division.

Annexure A1(a): Legible copy of Annexure A1, as prepared by the applicant in manuscript.

Annexure A1(b): True translation of Annexure A1.

Annexure A2: Copy of the representation dated 4.9.2019 addressed to the 4th respondent.

Annexure A3: Copy of recent orders issued by the Railway Board under No.E(NG)I/2019/PM2/18 cc dated 26.11.2019.